

Ministry	Amount (Rs. lakhs)
Information and Broad-casting	32
Irrigation and Power	3,98
Natural Resources and Scientific Research	19
Production	1,61
Transport	9,30
Works, Housing and Supply	6,01
States	71
Railways	12,00
TOTAL	56,78

CAPITAL OUTLAY ON SCHEMES OF GOVERNMENT TRADING

652. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state:

(a) the number of schemes of Government Trading operated by each Ministry during 1954-55;

(b) the contribution of each such scheme and of each Ministry to the net outlay of Rs. 58 crores in the revised estimates for 1954-55;

(c) the accumulated net capital outlay to the end of the year 1953-54 on each scheme of Government Trading;

(d) the value of stores and purchases lying with each scheme of Government Trading at the end of the year 1953-54; and

(e) whether the excesses of net outlay over the value of stores and stocks lying in each scheme to end of 1953-54 is proposed to be written back to revenue over a period of years?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) to (e). The information is being collected and will be laid on the Table of the Sabha in due course.

MYSORE IRON AND STEEL WORKS

653. DR. R. P. DUBE: Will the Minister for FINANCE be pleased to state:

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(a) whether the annual losses of the Mysore Iron and Steel Works are at present being met by loans given by the Central Government.

(b) whether the Central Government loans to this Works are given on the guarantee of the State Government or direct;

(c) whether the annual accounts of this undertaking are regularly published;

(d) the year of its latest annual accounts received by the Central Government; and

(e) the extent of losses suffered by this undertaking during each of the last four years?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH):

(a) No, Sir.

(b) Loans are given to the State Government for specified approved Development Projects and not to the Works: hence question of guarantee does not arise.

(c) No, Sir. This Government are not aware as it is a State Government Project.

(d) and (e). Do not arise in view of (c) above.

CENTRAL SOCIAL WELFARE BOARD

654. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) the extent of control exercised by the Central Social Welfare Board over the voluntary organisations that are receiving grants from Government;

(b) whether a Committee was appointed to see to what extent control can be exercised;

(c) if so, what are the recommendations of that Committee; and

(d) whether there is any committee to find out which agencies deserve assistance from Government?